

**HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR**  
**(The Secretariat, Committee For Designation of Senior Advocates)**

**NOTICE**

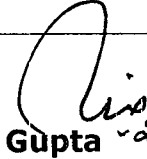
No. 889

Dated: 25/10/2019

**Subject: Regarding designation of Senior Advocates.**

It is notified to the advocates whose applications/recommendations have been received for designation as Senior Advocates, that deficiencies have been found as per the table below. The concerned advocates are required to clear the deficiency latest by 28<sup>th</sup> October 2019, to enable this Secretariat to process the applications/recommendations for placing before the Committee.

S. No.	Name of the Advocate	Deficiencies found
1.	Mr. Tahir Majid Shamsi	Fifteen Judgments of preceding five years not submitted.
2.	Mr. Bashir Ahmad Dar	Fifteen Judgments of preceding five years not submitted.
3.	Mrs. Arifa Jan	Fifteen Judgments of preceding five years not submitted.

  
**Rajeev Gupta** 25/10/2019  
**(Director, J&K State Judicial Academy)**  
**Secretary,**  
**Committee for Designation of Senior Advocates**

No. 19967-20026/LP

Dated: 25/10/2019

**COPY TO:**

1. Registrar General, High Court of J&K.
2. Pr. Secretary to Hon'ble the Chief Justice.
3. Secretary to Hon'ble Mr. Justice Rajesh Bindal.
4. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.

5. Shri D. C. Raina, Advocate General.
6. Shri Reyaz Ahmad Jan, Sr. Advocate.

..... for information.

7. Registrar Judicial, High Court wing Jammu/Srinagar, with a request to display the notice on the notice board.
8. All the Principal District & Sessions Judges, with a request to display the notice on the notice board.
9. President, J&K High Court Bar Association Jammu/Srinagar, with a request to display the notice on the Notice Board of the Association.
- ✓ 10. CPC, e-courts High Court of J&K with a request to upload this notice on the High Court Website.

  
**Secretary,** 25/10/2019  
**Committee for Designation of Senior Advocates**